

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3590  
ANSWERED ON:25.08.2006  
REVIEW OF WORK OF DDA NO.  
Prasad Shri Hari Kewal;Yadav Shri Giridhari

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to review the work done by the Delhi Development Authority (DDA);
- (b) if so, the details thereof and the outcome thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government is contemplating to wind up the Delhi Development Authority (DDA); and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAYMAKEN )

(a)to(c): The Government had set up a Committee of Experts under the Chairmanship of Shri Tejendra Khanna, former Lt. Governor, Delhi to look into various aspects of unauthorized construction and misuse of premises in Delhi. The Committee has already submitted its report, wherein it has made certain suggestions relating to the Planning, Housing, Monitoring and Enforcement functions of DDA.

(d)&(e): The Government does not contemplate to wind up DDA.